

† جناب نذیر احمد لوانے (جموں-کشمیر) : مہودے، میں مائے سدسے کے ذریعے اٹھائے گئے وٹنے کے ساتھ خود کو سمبڈھ کرتا ہوں۔

MR. CHAIRMAN: Lt. Gen. D. P. Vats. ...(*Interruptions*)... Please.

Need for timely utilisation of MPLADS funds

LT. GEN. (DR.) D. P. VATS (RETD.) (Haryana): Hon. Chairman, Sir, I want to highlight the issue of utilisation of MPLADs Funds in time. There are problems faced by MPs, especially, about the utilization of MPLADs Funds because the funds are spent by District Authorities and it is quite procedural, especially, in construction work because estimate is made, then it is approved, then money is released, and then construction starts. It is likely to finish within two-three years, not within a year and eighty per cent of the Utilisation Certificate cannot be obtained within a year. So, I want to bring to your notice that yearly instalments of ₹ 5 crores should be released irrespective of utilisation of funds, because, in the end, especially, for these construction projects and for Rajya Sabha MPs, not only nodal district, they send it to other districts of the State also. It is quite time-consuming and procedural. Therefore, yearly instalments of five crore rupees should be released so that construction can be expedited. ...(*Interruptions*)...

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI R. S. BHARATHI: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SURESH GOPI (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI ROOPA GANGULY (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

श्री लाल सिंह बड़ोदिया (गुजरात): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री गोपाल नारायण सिंह (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

SHRI SAMBHAJI CHHATRAPATI (Nominated): Sir, I too associate myself with the matter raised by the hon. Member.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

SHRI VINAY DINU TENDULKAR (Goa): Sir, I too associate myself with the matter raised by the hon. Member.

श्री कैलाश सोनी (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री सकलदीप राजभर (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

श्री अजय प्रताप सिंह (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

SHRI N. CHANDRASEGHARAN (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM: Sir, I too associate myself with the matter raised by the hon. Member.

श्री अहमद अशाफाक करीम (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

†جناب احمد اشفاق كريم (بہار): مہودے، میں بھی ماننیے سدسنیے کے ذریعہ اٹھائے گئے موضوع سے خود کو سمبڈ کرتا ہوں۔

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

†Transliteration in Urdu script.

SHRI A. K. SELVARAJ: Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI A. VIJAYAKUMAR: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI R. VAITHILINGAM: Sir, I too associate myself with the matter raised by the hon. Member.

KUMARI SELJA (Haryana): Sir, I too associate myself with the matter raised by the hon. Member.

श्री नजीर अहमद लवाय: महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूँ।

† جناب نذیر احمد لوائے (جموں و کشمیر): مہودے، میں بھی مانئیے سدسئیے کے ذریعے اٹھائے گئے موضوع سے خود کو سمبڈ کرتا ہوں۔

MR. CHAIRMAN: The Deputy Chairman is here. He would be listening. But let me add one thing. If money is released and not spent and then it is kept in the bank, who would be the losers? Please understand that too. But you have made a point. Without UC. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Without UC you cannot...
...*(Interruptions)*...

MR. CHAIRMAN: That is what I am saying. ...*(Interruptions)*... Please, we are not having a discussion. You have made a point and it has been noted, Gen. Vats. Please sit down. Shri Partap Singh Bajwa.

Delayed GST compensation, hurting the State of Punjab

श्री प्रताप सिंह बाजवा (पंजाब): सभापति महोदय, मैं एक मैटर आपके माध्यम से गवर्नमेंट ऑफ इंडिया के सामने लेकर आना चाहता हूँ। सर, पंजाब में बहुत गंभीर फाइनेशियल स्थिति बनी हुई है। आप यह जानकर हैरान होंगे कि जब स्टेट्स का जी. एस. टी.

†Transliteration in Urdu script.